

GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
(DEPARTMENT OF COMMERCE)

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 204**  
ANSWERED ON 21/07/2023

**LOSS CAUSED BY REMOVING RETALIATORY TARIFFS WITH USA**

204 SHRI NARAIN DASS GUPTA:

Will the Minister of COMMERCE & INDUSTRY be pleased to state:

- (a) the list of items on which Government has decided to remove retaliatory customs duties on American products; and
- (b) the quantum of loss in Indian rupees caused by removing retaliatory tariffs or cut in import duty with United States of America (USA)?

**ANSWER**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY  
(SMT. ANUPRIYA PATEL)

(a) The Government has decided to remove retaliatory customs duties on import of the following US origin products:

- Almonds (fresh or dried, in shell)
- Almonds (shelled)
- Walnuts
- Chickpeas
- Lentils
- Apples
- Other medical diagnostic reagents
- Boric acid

(b) There is no loss to India caused by removing retaliatory tariffs or cuts in import duty with the US. It is pertinent to mention that retaliatory tariffs were imposed by India as a response to the US Section 232 measures, which levied additional duties on steel and aluminium products. India implemented retaliatory measures by imposing additional duties over and above Most Favored Nation (MFN) tariff rates on 28 US origin products.

Therefore, the removal of retaliatory tariffs or cuts in import duty with the US does not result in a loss to India. It simply means that the additional duties imposed as a response to the US measures are no longer applicable and the MFN tariff rates as applicable to all countries prevails.

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